

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No.796/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES: Mayur Enclave Private Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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4.	Adv. Sara Sancheti	Advocate	
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(Adv. for the Applicant co.)

**ORDER**

**C.S.A. No. 796/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Minutes taken on record. "Admitted". ✓
3. Order in terms of the Minutes.
4. After the meeting of the shareholder to be held on 9<sup>th</sup> October 2017. The Compliance Report of the requisite directions to be completed.
5. Adjourned to **13.10.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**01.09.2017.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**